



## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

### ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. No.	Name & EC	From	To
1.	Madhawa Nand Uniyal, SJA EC:39506080	Reader in the court of Ms. Pooja Suhag, JMFC (NI Act-01), Digital Court (Central), THC, Delhi	Branch-in-charge, Copying Agencies (Central), THC
2.	Dinesh Babu Kulsreshtha, SJA EC:68694179	Branch-in-charge, Copying Agencies (Central), THC	Reader in the court of Ms. Pooja Suhag, JMFC (NI Act-01), Digital Court (Central), THC, Delhi
3.	Raman Chaudhary, JA EC:92740461	Reader in the court of Sh. Joginder Prakash Nahar, ASJ (FTC-01), Central, THC	JA in the Personal Office of Principal District & Sessions Judge (Shahdara), Karkardooma Courts
4.	Lakpa Tshering Tamang, JA EC:17932413	Branch-in-charge, Administration Branch -III (Central), THC	Reader in the court of Sh. Joginder Prakash Nahar, ASJ (FTC-01), Central, THC
5.	Hari Lal S., JA EC:61699428	JA in Judicial Branch (Central), THC	Branch-in-charge, Administration Branch -III (Central), THC
6.	Ajay Kumar Dubey, JA EC:59731717	JA in Record Room (Sessions), Shahdara, KKD	JA in Judicial Branch (Central), THC

**Note:** Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

  
(Virender Kumar Bansal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.

No.F.97(30-II)/P&T/Admn.II(HQs)/2025/ 59633 - 59663 Dated, Delhi the 26 AUG 2025

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judges, Delhi/ New Delhi.
2. The Officers/Officers-in-Charge concerned.
3. PS to the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
7. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
10. For uploading on LAYERS.
11. The officials concerned for immediate compliance.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.